

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 104 of 2015

Dated: 12th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T Munikrishnaiah, Technical Member**

In the matter of :

**Kerala State Electricity Board Ltd. ...Appellant(s)
Versus
Kerala State Electricity Regulatory Commission & Anr.
....Respondent (s)**

Counsel for the Appellant(s) : Mr. M.T. George

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Ishaan Mukherjee for R.2
Ms. Mukti Chowdhary
Mr. Ramesh Babu M.R. for R.1

ORDER

Counsel for the respondents seek three weeks time to file Reply. They may file the same on or before 26.10.2015 after serving copy on the other side. Rejoinder if any may be filed on or before 09.11.2015 after serving copy on the other side.

List the matter on **02.12.2015.** In the meantime, pleadings be completed.

**(T Munikrishnaiah)
Technical Member**

**(Justice Ranjana P Desai)
Chairperson**

pr